NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 943/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Shrishalibhadra Infraspace Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
<i>\</i>	Mr. Diergapsolad	Pogari Advoate 16 pos Logul for Petitioner	Devenue

ORDER CSP No.932/ 230-232/NCLT/MB/MAH/2017 CSP No.933/ 230-232/NCLT/MB/MAH/2017 CSP No.934/ 230-232/NCLT/MB/MAH/2017 CSP No.943/ 230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd **B.S.V. PRAKASH KUMAR**

Member (Judicial)